

'session immediately following the session or the successive sessions aforesaid be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.'

BILLS AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha :—

- (1) The Maternity Benefit (Amendment) Bill, 1972.
- (2) The Drugs and Cosmetics (Amendment) Bill, 1972.

BILLS AS AMENDED BY RAJYA SABHA

SECRETARY : Sir, I also lay on the Table of the House the following Bills which have been returned by Rajya Sabha with amendments :—

- (1) The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Bill, 1971.
- (2) The Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Bill, 1971.

12.30 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

FOURTH AND FIFTH REPORT

SHRI BUTA SINGH (Rupar) : Sir, I beg to present the following Reports of

the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (1) Fourth Report (Hindi and English versions) regarding action taken by Government on the recommendations contained in their Sixteenth Report (Fourth Lok Sabha) on the Department of Social Welfare and erstwhile Ministry of Health, Family Planning, Works, Housing and Urban Development (Department of Works, Housing and Urban Development)—Housing facilities for Scheduled Castes and Scheduled Tribes; and
- (2) Fifth Report (Hindi and English versions) regarding action taken by Government on the recommendations contained in their Fourteenth Report (Fourth Lok Sabha) on Admission facilities for Scheduled Castes and Scheduled Tribes in Educational Institutions, technical and non-technical.

12 31 hrs.

STATEMENT RE. STRIKE IN SEALDAH DIVISION OF EASTERN RAILWAY

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : Sir, immediately after midnight of 31st March, 1972, a group of youngmen entered the Control at Sealdah station and forced the staff to stop all train services. Simultaneously, other groups of students stopped suburban services in Sealdah station and the yard working at Chitpur, Naihati and other places. The Railway services were dislocated for twenty-eight hours. Work in the Chitpur and Calcutta Goods Yards was restarted during the day on 1st April, 1972. Goods and passenger train running was resumed at 4.00 A. M. on 2nd April, 1972. The Railway suffered considerable loss. I would like to take this opportunity to make an appeal that our premier national undertaking should be spared from such losses and obstruction.